

**COMMITTEE ON ABSENCE OF MEMBERS FROM
THE SITTINGS OF THE HOUSE**

(Seventeenth Lok Sabha)

TWELFTH REPORT

(Presented on 18.12.2023)

The Chairperson of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this Twelfth Report.

2. The Committee held a sitting on the 14th December, 2023.

3. The Committee considered applications for leave of absence from Five members. The details of these applications and recommendations of the Committee are given in the Appendix.

RAVNEET SINGH

Chairperson,
Committee on Absence of Members
from the Sittings of the House

NEW DELHI:

Dated the 14th December, 2023
Agrahayana 23, 1945 (Saka)

APPENDIX
(*vide* para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Date of application	Period for which leave applied for	Reason for leave	Period for which leave of absence was recommended by the Committee
1.	Shri Sanjay Shamrao Dhotre	14.09.2023 & 30.11.2023	18.09.2023 to 21.09.2023 = 04 days & 04.12.2023 to 22.12.2023 = 19 days Total= 23 days	Self-illness	18.09.2023 to 21.09.2023 = 04 days & 04.12.2023 to 22.12.2023 = 19 days Total= 23 days*
2.	Shri Atul Kumar Singh <i>alias</i> Atul Rai	16.09.2023 & 04.12.2023	18.09.2023 to 21.09.2023 = 04 days & 04.12.2023 to 22.12.2023 = 19 days Total= 23 days	Detention in Jail	18.09.2023 to 21.09.2023 = 04 days & 04.12.2023 to 22.12.2023 = 19 days Total= 23 days*
3.	Shri Arjun Lal Meena	08.12.2023	04.12.2023 to 22.12.2023 = 19 days Total= 19 days	Self-illness	04.12.2023 to 22.12.2023 = 19 days Total= 19 days
4.	Shri Mohammad Akbar Lone	12.12.2023	18.09.2023 to 21.09.2023 = 04 days & 04.12.2023 to 22.12.2023 = 19 days Total= 23 days	Self-illness	18.09.2023 to 21.09.2023 = 04 days & 04.12.2023 to 22.12.2023 = 19 days Total= 23 days*
5.	Shri Sunny Deol	13.12.2023	02.02.2023 to 13.02.2023 = 12 days; 13.03.2023 to 06.04.2023 = 25 days;	Self-illness	02.02.2023 to 13.02.2023 = 12 days; 13.03.2023 to 06.04.2023 = 25 days;

			20.07.2023 to 11.08.2023 = 23 days; 18.09.2023 to 21.09.2023 = 04 days; & 04.12.2023 to 13.12.2023 = 10 days Total= 74 days		& 20.07.2023 to 10.08.2023 = 22 days Total= 59 days#
--	--	--	---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------	--	------------------------------------------------------------------------------------

* Member was earlier granted leave by the House on 11.08.2023 for 23 days from 20.07.2023 to 11.08.2023 on the recommendations made by the Committee in its Eleventh Report.

The Committee does not recommend leave for more than 59 days. Hence, the member may be granted leave for 59 days in the first instance. Shri Sunny Deol, MP may also be requested to apply afresh for the remaining period of 15 days.
